

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 353 of 2021

Ganga Sagar Pathak & Anr. Petitioners

Versus

The State of Jharkhand & Anr.

..... Opp. Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners	: Mr. Manish Kumar, Advocate
For the State	: Mr. Manoj Kumar No. 3, Advocate
For the O.P. No. 2	: Mr. Rakesh Kumar No. No. 2, Advocate

09/Dated: 07/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post the matter on 08.09.2021.

Interim order dated 05.04.2021 is extended till the next date.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/